

## **NOTICE**

Please take notice that Hon'ble Mr. Justice Sanjay Kumar Dwivedi will sit single on 18.05.2022 at 9.00 A.M. in Court No. 09 and take up the cases listed before His Lordship.

Please take notice that Hon'ble Mr. Justice Ambuj Nath will sit single on 18.05.2022 at 9.00 A.M. in Court No. 22 and take up the cases listed before His Lordship.

By Order,

Dated the 17<sup>th</sup> May, 2022  
High Court of Jharkhand, Ranchi

Sd/-  
(Sanjay Kumar Singh No.II)  
Joint Registrar (L&C)I/c



VACATION BENCH CAUSELIST For Wednesday The 18<sup>th</sup> May 2022

COURT NO. 9

SINGLE BENCH (BENCH ID-24854)

AT 9:00 AM

HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

**Orders(with defect)**

- |  |  |  |   |                                |
|--|--|--|---|--------------------------------|
| 1  | W.P(C)/2256/2022<br>fixed vide slip<br><br>PANCHAYAT | SHARDA DEVI<br><b>vs</b><br>THE STATE OF JHARKHAND | SUDHIR KUMAR SHARMA<br>SHASHI SHEKHAR DWIVEDI | RAJIV RANJAN<br>SUMEET GADODIA |
| 2  | W.P(C)/2309/2022<br>Fixed V/s                        | BINA DEVI UMAR<br><b>vs</b><br>STATE OF JHARKHAND  | ONKAR NATH TIWARY<br>ALTAMASH KHAN            | MR.ASHUTOSH ANAND              |
| IA NO, 4361/2022 (For STAY OF PROCEEDINGS)<br>DEMOLITION |  |  |   |                                |

**Orders**

- |  |                               |  |                              |                   |
|--|-------------------------------|--|------------------------------|-------------------|
| 3  | W.P(C)/2124/2022<br>Fixed v/s | CENTER FOR DEVELOPMENT<br>COMMUNICATION TRUST THROUGH<br>ITS TRUSTEE SECRETARY MR VIVEK<br>AGRAWAL<br><b>vs</b><br>RANCHI MUNICIPAL CORPORATION<br>THROUGH ITS MUNICIPAL<br>COMMISSIONER | RAHUL LAMBA<br>SALONA MITTAL | PRASHANT KR SINGH |
| IA NO, 4357/2022 (For Stay Of Proceedings)<br>ISSUE / CANCELLATION OF CONTRACT |                               |  |                              |                   |

**Fresh Filing (Admission)**

- |   |  |  |  |                                 |
|---|--|--|--|---------------------------------|
| 4 | W.P(C)/2307/2022<br>Fixed v/s<br><br>PANCHAYAT | PRABHA DEVI<br><b>vs</b><br>THE STATE OF JHARKHAND |  | MANISH MISHRA<br>SUMEET GADODIA |
|---|--|--|--|---------------------------------|

VACATION BENCH CAUSELIST For Wednesday The 18<sup>th</sup> May 2022

COURT NO. 22

SINGLE BENCH (BENCH ID-24885)

AT 9:00 AM

HON'BLE MR. JUSTICE AMBUJ NATH

**Orders (Withdrawal of Cases)**

1 A.B.A./3622/2022 SONU MANDAL ALIAS SONU KUMAR SHAIENDRA JIT RAJENDRA RAM RAVI DAS  
fix v/s MANDAL  
vs  
THE STATE OF JHARKHAND  
INDIAN PENAL CODE, 1860

**Fresh Filing (Admission)**

2 A.B.A./3809/2022 KAYAM KHAN ALIAS QAYUM KHAN SHAMMA PARVEEN PRABIR KUMAR CHATTERJEE  
vs Md Ayub Ansari alias PRABIR CHATTERJEE  
THE STATE OF JHARKHAND  
JHARKHAND BOVINE PROHIBITION OF SLAUGHTER ACT, 2005

3 A.B.A./3848/2022 BASUDEO RANA RANDHIR KUMAR V.S.SAHAY  
vs PINKI KUMARI  
THE STATE OF JHARKHAND  
INDIAN PENAL CODE, 1860

4 A.B.A./3849/2022 SANDEEP YADAV KHUSHBOO KUMARI PRABIR KUMAR CHATTERJEE  
vs NILESH KUMAR alias PRABIR CHATTERJEE  
THE STATE OF JHARKHAND  
SANJAY KUMAR TANTIA  
MINAL SHARMA  
ALKA KUMARI  
SONAL SODHANI  
AANYA  
COAL MINES (NATIONALISATION) ACT 1973

5 A.B.A./3850/2022 DHERAJ NAND ALIAS DHIRAJ NAND MD. ZAID AHMED MOHUA PALIT  
vs  
THE STATE OF JHARKHAND  
INDIAN PENAL CODE, 1860

6 B.A./5276/2022 SANJAY BOSE ROHAN BOSE ALIAS DILIP KR CHAKRAVERTY AZEEMUDDIN  
BABI BOSE GURAV KUMAR  
vs RAMESH KUMAR  
THE STATE OF JHARKHAND  
INDIAN PENAL CODE, 1860

7 B.A./5280/2022 ASHIQUE ANSARI ALIAS AASHIQUE ARVIND KUMAR CHOUDHARY SHAIENDRA KUMAR TIWARI  
ANSARI ROHIT AGARWAL  
vs  
THE STATE OF JHARKHAND  
CYBER CRIME

8 B.A./5281/2022 SUNIL KUMAR DAS ARVIND KUMAR CHOUDHARY SHAIENDRA KUMAR TIWARI  
vs ROHIT AGARWAL  
THE STATE OF JHARKHAND Shambhu Nath Tiwari  
CYBER CRIME

9 B.A./5299/2022 ANIL DAS ARVIND KUMAR CHOUDHARY SHAIENDRA KUMAR TIWARI  
vs ROHIT AGARWAL  
THE STATE OF JHARKHAND Shambhu Nath Tiwari  
CYBER CRIME

10 B.A./5304/2022 CHANDAN KUMAR DAS NITYANAND PRASAD SHAIENDRA KUMAR TIWARI  
vs CHAUDHARY  
THE STATE OF JHARKHAND  
CYBER CRIME

11 B.A./5305/2022 PANKAJ KUMAR RITU KUMAR SHAIENDRA KUMAR TIWARI  
vs SREYANSHI VERMA  
THE STATE OF JHARKHAND SAMAVESH BHANJ DEO  
CYBER CRIME

12 B.A./5339/2022 AMRENDRA KUMAR ALIAS RAMJI RANDHIR KUMAR RAVI PRAKASH  
KUMAR PINKI KUMARI  
vs  
THE STATE OF JHARKHAND  
NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985

13	B.A./5340/2022	RAVI KUMAR SAO <b>vs</b> THE STATE OF JHARKHAND	RANDHIR KUMAR PINKI KUMARI	MD. HATIM
	STATE EXCISE ACT			
14	B.A./5341/2022	KISTO PAD THAKUR <b>vs</b> THE STATE OF JHARKHAND	DILIP KR CHAKRAVERTY RAMESH KUMAR	VISHWANATH ROY
	INDIAN PENAL CODE, 1860			
15	B.A./5342/2022	DINESHWAR DANGI <b>vs</b> THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY KUMAR NISHANT RAJESH KR SINGH HADISH ANSARI	SUBODH KUMAR DUBEY
	STATE EXCISE ACT			
16	B.A./5380/2022	SIDHANT RAO <b>vs</b> THE STATE OF JHARKHAND	RANDHIR KUMAR PINKI KUMARI	MANOJ KR MISHRA
	INDIAN PENAL CODE, 1860			
17	B.A./5388/2022	GOLU KUMAR VERMA <b>vs</b> THE STATE OF JHARKHAND	RAJESH KR SINGH	VINEET KUMAR VASHISTHA
	INDIAN PENAL CODE, 1860			
18	B.A./5389/2022	SUKRA ORAON <b>vs</b> THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	VIJAY KUMAR SINHA
	CRIMINAL LAW AMENDMENT ACT, 1952			